## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/36/2017

NAME OF THE PETITIONER(S)

: P.S SASIDHARAN

NAME OF THE RESPONDENT(S)

: PAMBA ELECTRONIC SYSTEMS PVT LTD & 4 ORS

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

B. CHAIST DAS

P. Stell of Mary

(too) Willow thy.

County for Petitions

## **ORDER**

Counsels representing both the parties are present. Counsel for respondents stated that the parties are not willing to settle the matter in relation to the proposal put forth by the petitioner and was prepared to make submissions. Counsel for petitioner also prayed for time for making submissions. Time is enlarged at their request finally. Put up on 27.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)